

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 840 OF 2017 IN**  
**APPEAL NO. 330 OF 2017**

**Dated: 22<sup>nd</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**NTPC Limited**

**.... Appellant(s)**

**Versus**

**GRIDCO Limited & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) :

Mr. M.G. Ramachandran  
Ms. Poorva Saigal

Counsel for the Respondent(s) :

Mr. Raj Kumar Mehta  
Ms. Himanshi Andley for R-1

Mr. S.B. Upadhyay, Sr. Adv.  
Mr. Anand Shrivastava  
Mr. Shivam Sinha for R-3

**ORDER**

As agreed by learned counsel for the parties, list the IA No. 840 of 2017 for further hearing on **01.11.2018**.

**(S. D. Dubey)**  
**Technical Member**  
*ts/mk*

**(Justice Manjula Chellur)**  
**Chairperson**